

(b) OMCs have informed that based on the directives dated 08.12.2016 of Government of India, 0.75% incentive on cashless transactions towards purchase of petrol/diesel is passed on to the consumers with effect from 13th December, 2016. Company-wise detail of incentive allowed to consumers till 28th February, 2017 is given below:

Name of OMCs	Amount of incentive (₹ in crores)
IOCL	34.13
BPCL	48.81
HPCL	25.41
TOTAL	108.35

(c) and (d) OMCs have decided that no service charge shall be levied on dealer or customer for transactions done through debit cards for purchase of fuel. In case of credit cards transactions, 1% service charge/levy shall be borne by the customer on purchase of fuel.

#### **Completion of gas pipeline *via* Pakistan**

1557. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that gas pipeline project *via* Pakistan is still in process;
- (b) what is the scheduled time of completion of proposed gas pipeline, the details thereof;
- (c) whether there is any dispute or interference of other countries; and
- (d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) India has been involved in discussions on the India-Pakistan-Iran (IPI) and Turkmenistan-Afghanistan-Pakistan-India gas pipelines. While no pact has been signed on IPI pipeline, Investment Agreement i.r.o. TAPI pipeline was signed in April 2016 between the four parties. The overall TAPI Project duration is estimated to be 6¾ years from the start of the Front End Engineering Design (FEED) process till handing over of the pipeline for commercial operation.

- (c) No, Sir.
- (d) Does not arise.